

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No. 97 OF 2021 (SZ)

IN THE MATTER OF:

Ravula Lingaswamy,
Yadadri Bhuvanagiri District and Ors.

....

Applicant(s)

Versus

Union of India,
rep by its Secretary,
MoEF, New Delhi & Ors.

....

Respondent(s)

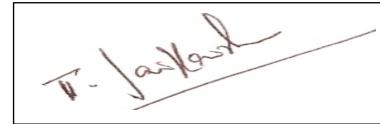
REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R3)

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Place: Hyderabad.

Date: 02-04-2024.



Counsel for Respondent No. 3

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**REPORT DATED 30-03-2024 OF TELANGANA STATE POLLUTION CONTROL BOARD IN
OA No.97 OF 2021 FILED BY SRI RAVULA LINGA SWAMY, S/o.YADAIHAH & OTHERS
OF ANTHAMMAGUDEM VILLAGE, POCHAMPALLY MANDAL, YADADRI BHUVANAGIRI
DISTRICT.**

It is to submit that Sri. Ravula Lingaswamy, R/o.Yadadri Bhuvanagiri District & others has filed an OA No. 97 of 2021 before the Hon'ble NGT, Chennai on pollution due to M/s. Hazelo Labs (P) Ltd., Anthammagudem (V), Yadadri District.

Earlier, the Board filed a report dated latest on 17.01.2024 before the Hon'ble NGT, Chennai submitting the details of Environmental Compensation (EC) imposed and part payments made by the industries. The Hon'ble NGT during the hearing held on 19.01.2024 has taken on record the report filed by the Board. The details of the EC imposed and payment made by the industries are submitted below:-

| S. No | Name and address of the industry | Environmental Compensation (EC) levied (Rs) | Payment details. |
|-------|--|---|---|
| 1. | M/s. Hazelo Lab Private Limited, (Formerly M/s. Venlar Labs (P) Ltd), Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 77,70,000/- | Paid an amount of Rs.19,45,000/- on 23.12.2023. i.e., 25% of EC levied. |
| 2. | M/s. Ravoos Laboratories Limited (Formerly M/s. Silicon Drugs & Intermediates (P) Ltd.), Sy. No. 210, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 50,40,000/- | Paid an amount of Rs.12,50,000/- vide DD dated: 18.12.2023. i.e, about 25% of EC levied. |
| 3. | M/s. VJ Sai Chem., Sy.No.240/B, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 22,40,000/- | Paid an amount of Rs.5,60,000/- vide DD Dt:16.12.2023. i.e, 25% of EC levied |
| 4. | M/s. SVR Laboratories (P) Ltd., Sy.No. 238 (part), 239/A, 239/E, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 44,80,000/- | Paid an amount of Rs.11,20,000/- vide DD dated:19.12.2023. i.e, 25% of EC levied. |
| 5. | M/s. Chemic Life Sciences (P) Ltd., Sy No. 238 & 239, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 44,80,000/- | Paid an amount Rs.4,48,000/- vide DD dated: 01.01.2024. i.e, 10% of EC levied. |
| 6. | M/s. Archimedis Laboratories (P) Ltd., Sy.No. 238, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 51,80,000/- | Paid an amount Rs.12,95,000/- vide DD dated: 16.12.2023. i.e, 25% of EC levied. |
| 7. | M/s. Optimus Drugs (P) Ltd. Sy.No. 238, 239, 240 & 248, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District. | 77,70,000/- | Not paid* |
| 8. | M/s. Brundavan Laboratories (P) Ltd., Yellagiri (V), Choutuppal (M), Yadadri Bhuvanagiri District. | 45,00,000/- | Paid an amount of Rs.11,25,000/- vide DD |

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| S. No | Name and address of the industry | Environmental Compensation (EC) levied (Rs) | Payment details. |
|-------|----------------------------------|---|--|
| | | | dated:27.12.2023 i.e, 25% of actual EC levied |

*--M/s. Optimus Drugs Private Limited has filed a W.P. No. 28698 of 2023 before Hon'ble High Court of Telangana challenging orders of the Board issued directing the petitioner industry to deposit an amount of Rs. 77,70,000/- towards Environmental Compensation. The matter is pending before the Hon'ble High Court.

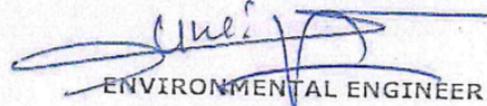
The respondent Board vide orders Dt.03.01.2024 issued fresh directions to industries (except M/s.Optimus Drugs (P) Ltd) directing to pay the remaining Environmental Compensation (EC) amount within 06 (six) months time.

Further, the Respondent industry (M/s. Hazelo Lab Private Limited) also paid another part payment of Environmental Compensation (EC) of Rs. 19,45,000/- (Nineteen lakhs and Forty Five Thousand Rupees) on 17.02.2024, totalling 38,90,000/- (i.e, 50% of actual levied Environmental Compensation (EC) of Rs.77,70,000/-) (**Annexure – I**).

It is to submit that the Respondent Board will regularly monitor the industries for environmental compliance and for payment of balance Environmental Compensation levied against them.

Place: Nalgonda

Date: 30-03-2024

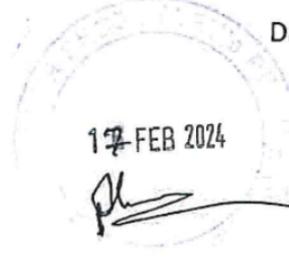

ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.

To

The Member Secretary,
Telangana State Pollution Control Board,
Paryavaran Bhavan, A-3 Industrial Estates,
Sanathnagar,
Hyderabad - 500018,

Date: 17/02/2024



Respected Sir,

Sub: Submission of part payment of environmental compensation (25%) req.-Reg.

- Ref:** 1) Show cause notice No.NLG-85/TSPCB/UH-II/2023-1207-Dated: 05.12.2023
2) Show cause notice No.NLG-85/TSPCB/UH-II/2023-1208-Dated: 05.12.2023.
3) Task Force technical committee meeting held on dated: 03.01.2024

With reference to the above-mentioned subject, we are herewith submitting part payment of environmental compensation (25%) details as enclosed below.

| S.No | UTR DETAILS & DATE | AMOUNT IN RS. |
|------|--|---------------|
| 01 | INDBR32024021600466107 Date: 16/02/2024 | 19,45,000.00 |

Further, we wish to inform you that, we have paid totally 50% of Environmental Compensation and the balance amount will be made by industry subjected to outcome of the Hon'ble NGT Judgement of O.A.No.97 of 2021.

Kindly acknowledge the receipt of the same.

Thanking you,

Yours faithfully,
M/s. HAZELO LAB PRIVATE LIMITED


V.JAGADEESWAR
DEPUTY GENERAL MANAGER – CORP. EHS.

CC to: To the Environmental Engineer, TSPCB, Regional Office, Nalgonda Dist.

